

**Papers laid on the Table of the House by Ministers/Members**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE; AND  
MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRIMATI  
ANUPRIYA PATEL):** Sir, on behalf of Shri Prataprao Ganpatrao Jadhav, I rise to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the HLL Medipark Limited, Thiruvananthapuram, for the year 2023-2024.

(ii) Annual Report of the HLL Medipark Limited, Thiruvananthapuram, for the year 2023-2024 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned (1) above.

[Placed in Library, See No. LT5215/18/25]

? (*Interruptions*)

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE; AND  
MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRIMATI  
ANUPRIYA PATEL):** Sir, I rise to lay on the Table:-

(1) A copy each of the following notifications (Hindi and English versions) under Section 53 of the Clinical Establishments (Registration and Regulation) Act, 2010:-

(i) The Clinical Establishments (Central Government) Amendment Rules, 2020 published in Notification No. G.S.R.115(E) in Gazette of India dated 14th February, 2020.

(ii) The Clinical Establishments (Central Government) Amendment Rules, 2018 published in Notification No. G.S.R.468(E) in Gazette of India dated 21st May, 2018.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT5216/18/25]

(3) A copy of the Drugs (2<sup>nd</sup> Amendment) Rules, 2025 (Hindi and English versions) published in Notification No. G.S.R.554(E) in Gazette of India dated 18th August, 2025 under Section 38 of the Drugs and Cosmetics Act, 1940.

[Placed in Library, See No. LT5217/18/25]

(4) (i) A copy of the Annual Accounts (Hindi and English versions) of the Indian Farmers Fertiliser Cooperative Limited, New Delhi, for the year 2024-2025, together with Audit Report thereon.

(ii) Statement regarding Review (Hindi and English versions) by the Government on the Audited Accounts of the Indian Farmers Fertiliser Cooperative Limited, New Delhi, for the year 2024-2025.

[Placed in Library, See No. LT5218/18/25]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Krishak Bharati Cooperative Limited, Noida, for the year 2024-2025, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Krishak Bharati Cooperative Limited, Noida, for the year 2024-2025.

[Placed in Library, See No. LT5219/18/25]

(6) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

(a) (i) Statement regarding Review (i) by the Government of the working of the Rashtriya Chemicals and Fertilizers Limited, Mumbai, for the year 2024-2025.

(ii) Annual Report of the Rashtriya Chemicals and Fertilizers Limited, Mumbai, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5220/18/25]

(b) (i) Statement regarding Review by the Government of the working of the FCI Aravali Gypsum and Minerals India Limited, Jodhpur, for the year 2024-2025.

(ii) Annual Report of the FCI Aravali Gypsum and Minerals India Limited, Jodhpur, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5221/18/25]

(c) (i) Statement regarding Review by the Government of the working of the Fertilizers and Chemicals Travancore Limited, Kochi, for the year 2024- 2025.

(ii) Annual Report of the Fertilizers and Chemicals Travancore Limited, Kochi, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5222/18/25]

(d) (i) Statement regarding Review by the Government of the working of the National Fertilizers Limited, New Delhi, for the year 2024-2025.

(ii) Annual Report of the National Fertilizers Limited, New Delhi, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5223/18/25]

? (*Interruptions*)

**THE MINISTER OF STATE IN THE MINISTRY OF PORTS, SHIPPING AND WATERWAYS (SHRI SHANTANU THAKUR):** Sir, I rise to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

(a) (i) Review by the Government of the working of the Sethusamudram Corporation Limited, Chennai, for the year 2024-2025.

(ii) Annual Report of the Sethusamudram Corporation Limited, Chennai, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5224/18/25]

(b) (i) Review by the Government of the working of the Cochin Shipyard Limited, Kochi, for the year 2024-2025.

(ii) Annual Report of the Cochin Shipyard Limited, Kochi, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5225/18/25]

(c) (i) Review by the Government of the working of the Hooghly Cochin Shipyard Limited, Howrah, for the year 2024-2025.

(ii) Annual Report of the Hooghly Cochin Shipyard Limited, Howrah, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5226/18/25]

(d) (i) Review by the Government of the working of the Udipi Cochin Shipyard Limited, Kancheepuram, for the year 2024-2025.

(ii) Annual Report of the Udipi Cochin Shipyard Limited, Kancheepuram, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5227/18/25]

(2) A copy of the Notification No. S.O.4082(E) (Hindi and English versions) published in Gazette of India dated 9th September, 2025, appointing the 10th day of September, 2025 as the date on which the Carriage of Goods by Sea Act, 2025, shall come into force, issued under sub-section (2) of the Section 1 of the said Act.

[Placed in Library, See No. LT5228/18/25]

(3) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Chennai Port Authority, Chennai, for the year 2024-2025, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Chennai Port Authority, Chennai, for the year 2024-2025.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chennai Port Authority, Chennai, for the year 2024-2025.

[Placed in Library, See No. LT5229/18/25]

- (4) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mormugao Port Authority, Mormugao, for the year 2024-2025.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Mormugao Port Authority, Mormugao, for the year 2024-2025, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Mormugao Port Authority, Mormugao, for the year 2024-2025.
- (iv) A copy of the Review (Hindi and English versions) by the Government of the working of the Mormugao Port Authority, Mormugao, for the year 2024-2025.

[Placed in Library, See No. LT5230/18/25]

- (5) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mumbai Port Authority, Mumbai, for the year 2024-2025.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Mumbai Port Authority, Mumbai, for the year 2024-2025, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Mumbai Port Authority, Mumbai, for the year 2024-2025.
- (iv) A copy of the Review (Hindi and English versions) by the Government of the working of the Mumbai Port Authority, Mumbai, for the year 2024-2025.

[Placed in Library, See No. LT5231/18/25]

- (6) (i) A copy of the Annual Accounts (Hindi and English versions) of the Tariff Authority for Major Ports, Mumbai, for the year 2024-2025, together with Audit Report thereon.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Tariff Authority for Major Ports, Mumbai, for the year 2024-2025.

[Placed in Library, See No. LT5232/18/25]

- (7) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Syama Prasad Mookerjee Port, Kolkata, for the year 2024-2025.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Syama Prasad Mookerjee Port, Kolkata, for the year 2024-2025, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Syama Prasad Mookerjee Port, Kolkata, for the year 2024-2025.
- (iv) A copy of the Review (Hindi and English versions) by the Government of the working of the Syama Prasad Mookerjee Port, Kolkata, for the year 2024-2025.

[Placed in Library, See No. LT5233/18/25]

**THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SANJAY SETH):** Sir, I rise to lay on the Table:-

(1) A copy each of the following notifications (Hindi and English versions) under article 309 of the Constitution:-

(i) The Defence Research and Development Service (Amendment) Rules, 2025 published in Notification No. S.R.O. 34 in weekly Gazette of India dated 27th September, 2025.

(ii) The Ministry of Defence, Defence Research and Development Organisation, Junior Translation Officer (Group 'B' post) Recruitment Rules, 2025 published in Notification No. S.R.O. 35 in weekly Gazette of India dated 27th September, 2025.

(iii) The Ministry of Defence, Defence Research and Development Organisation, Vehicle Operator 'E' Group 'B' Post, Recruitment Rules, 2025 published in Notification No. S.R.O. 21 in weekly Gazette of India dated 26th July, 2025.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (iii) of (1) above.

[Placed in Library, See No. LT5234/18/25]

(3) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the Yantra India Limited, Nagpur, for the year 2024-2025
- (ii) Annual Report of the Yantra India Limited, Nagpur, for the year 2024-2025 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5235/18/25]

- (b) (i) Review by the Government of the working of the Bharat Dynamics Limited, Hyderabad, for the year 2024-2025.
- (ii) Annual Report of the Bharat Dynamics Limited, Hyderabad, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5236/18/25]

- (c) (i) Review by the Government of the working of the BEL Optronics Devices Limited, Pune, for the year 2024-2025.
- (ii) Annual Report of the BEL Optronics Devices Limited, Pune, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5237/18/25]

- (d) (i) Review by the Government of the working of the Hindustan Shipyard Limited, Visakhapatnam, for the year 2024-2025.
- (ii) Annual Report of the Hindustan Shipyard Limited, Visakhapatnam, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5238/18/25]

- (e) (i) Review by the Government of the working of the Garden Reach Shipbuilders & Engineers Limited, Kolkata, for the year 2024-2025.
- (ii) Annual Report of the Garden Reach Shipbuilders & Engineers Limited, Kolkata, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5239/18/25]

- (f) (i) Review by the Government of the working of the Mazagon Dock Shipbuilders Limited, Mumbai, for the year 2024-2025
- (ii) Annual Report of the Mazagon Dock Shipbuilders Limited, Mumbai, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5240/18/25]

- (g) (i) Review by the Government of the working of the Gliders India Limited, Kanpur, for the year 2024-2025.
- (ii) Annual Report of the Gliders India Limited, Kanpur, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5241/18/25]

- (h) (i) Review by the Government of the working of the Troop Comforts Limited, Kanpur, for the year 2024-2025.
- (ii) Annual Report of the Troop Comforts Limited, Kanpur, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5242/18/25]

- (i) (i) Review by the Government of the working of the Advanced Weapons and Equipment India Limited, Kanpur, for the year 2024-2025.
- (ii) Annual Report of the Advanced Weapons and Equipment India Limited, Kanpur, for the year 2024-2025, alongwith Audited Accounts and comments of the

Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5243/18/25]

(j) (i) Review by the Government of the working of Armoured Vehicles Nigam Limited, Chennai, for the year 2024-2025.

(ii) Annual Report of the Armoured Vehicles Nigam Limited, Chennai, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5244/18/25]

(k) (i) Review by the Government of the working of Munitions India Limited, Pune, for the year 2024-2025.

(ii) Annual Report of the Munitions India Limited, Pune, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5245/18/25]

(l) (i) Review by the Government of the working of the Goa Shipyard Limited, Goa, for the year 2024-2025.

(ii) Annual Report of the Goa Shipyard Limited, Goa, for the year 2024- 2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5246/18/25]

(m) (i) Review by the Government of the working of the Bharat Electronics Limited, Bengaluru, for the year 2024-2025.

(ii) Annual Report of the Bharat Electronics Limited, Bengaluru, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5247/18/25]

(4) A copy each of the following papers (Hindi and English versions): -

(i) Memorandum of Understanding between Mazagon Dock Shipbuilders Limited and the Department of Defence Production, Ministry of Defence, for the year 2025-2026.

[Placed in Library, See No. LT5248/18/25]

(ii) Memorandum of Understanding between Mishra Dhatu Nigam Limited and the Department of Defence Production, Ministry of Defence, for the year 2025-2026.

[Placed in Library, See No. LT5249/18/25]

(iii) Memorandum of Understanding between Goa Shipyard Limited and the Department of Defence Production, Ministry of Defence, for the year 2025-2026.

[Placed in Library, See No. LT5250/18/25]

(iv) Memorandum of Understanding between Hindustan Shipyard Limited and the Department of Defence Production, Ministry of Defence, for the year 2025-2026.

[Placed in Library, See No. LT5251/18/25]

(v) Memorandum of Understanding between Garden Reach Shipbuilders & Engineers Limited and the Department of Defence Production, Ministry of Defence, for the year 2025-2026.

[Placed in Library, See No. LT5252/18/25]

(vi) Memorandum of Understanding between Bharat Dynamics Limited and the Department of Defence Production, Ministry of Defence, for the year 2025-2026.

[Placed in Library, See No. LT5253/18/25]

(vii) Memorandum of Understanding between Bharat Electronics Limited and the Department of Defence Production, Ministry of Defence, for the year 2025-2026.

[Placed in Library, See No. LT5254/18/25]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Jawahar Institute of Mountaineering and Winter Sports, Pahalgam, for the year 2024-2025, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawahar Institute of Mountaineering and Winter Sports, Pahalgam, for the year 2024-2025.

[Placed in Library, See No. LT5255/18/25]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Institute of Mountaineering, Uttarkashi, for the year 2024-2025, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nehru Institute of Mountaineering, Uttarkashi, for the year 2024-2025.

[Placed in Library, See No. LT5256/18/25]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Himalayan Mountaineering Institute, Darjeeling, for the year 2024-2025, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Himalayan Mountaineering Institute, Darjeeling, for the year 2024-2025

[Placed in Library, See No. LT5257/18/25]

(8) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Mountaineering and Adventure Sports, Dirang,for the year 2024-2025, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Mountaineering and Adventure Sports, Dirang, for the year 2024-2025.

[Placed in Library, See No. LT5258/18/25]

(9) A copy of the Notification No. S.R.O.20(E) (Hindi and English versions) published in Gazette of India dated 14th November, 2025, notifying that the Defence Research and Development Organisation to perform Aadhaar authentication on voluntary basis, for verifying the identity of candidates at the time of registration and various stages of examination or recruitment test conducted by Defence Research and Development Organisation under Article 309 of the Constitution.

[Placed in Library, See No. LT5259/18/25]

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